

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2006
TO BE ANSWERED ON 28.07.2016

UNEMPLOYMENT ALLOWANCE UNDER MGNREGS

2006. SHRI PRALHAD JOSHI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether steps have been taken to make beneficiaries aware of unemployment benefit under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), if so, the details thereof; and
- (b) the amount that has been paid as unemployment allowance during the last two years and the current year and the number of beneficiaries, State/UT-wise?

ANSWER
MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)

(a)&(b): As per Section 7 of the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), unemployment allowance becomes payable if work is not provided within 15 days from the date of the application or the date from which work has been sought whichever is later. As per database, unemployment allowance has not been reported as paid by the States/UTs.
